

C. A. T. Bench, JAIPUR

Date of Order

Orders MP 77/93

22.2.93

Applicant ^{in OA} present in person.

The O.A. has been dismissed. The stay granted has already ~~been~~ lapsed. This M.P. for vacation of the stay order has become infructuous. The M.P. is dismissed. M.P. stands disposed of accordingly.

C. Krishna
Gopal Krishna
Member (Judge)

Copy sent to the app. Counsel
& resp. Counsel on
vide 2087 to 2088

Date 29-7-93


4/8/93